

LOK SABHA
UNSTARRED QUESTION NO. 940
TO BE ANSWERED ON 22.11.2019

CAPACITY BUILDING IN TEXTILE SECTOR

940. SHRIMATI KIRRON KHER:
SHRI REBATI TRIPURA:
SHRI VIJAYKUMAR DUBEY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government is implementing a new skill development scheme titled Samarth-Scheme for Capacity building covering the entire value chain of the textile sector in the country including Tripura, if so, the details thereof along with the salient features of the scheme;
- (b) whether the Ministry of Textiles have signed Memorandum of Understanding with selected States for Capacity building in Textile Sector, if so, the details thereof;
- (c) the number of persons trained in organized sector and in traditional sector since the inception of the scheme;
- (d) the quantum of amount allocated and utilized since the inception of the scheme; and
- (e) whether any centralized web-based Management Information System (MIS) is used for monitoring and implementation of the scheme and if so, the details thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): Yes, Sir. The Government has approved a new skill development scheme titled Samarth-Scheme for Capacity Building in Textile Sector covering the entire value chain of the textile sector, excluding Spinning & Weaving in the organized sector, on pan India basis including the state of Tripura for a period of three years from 2017-18 to 2019-20 with an outlay of Rs.1300 crore to train 10 lakh persons. The salient features of the scheme are given in Annexure-I.

(b): Yes, Sir. The details of State Government agencies allocated skilling targets so far and signed Memorandum of Understanding with Ministry of Textiles for undertaking training programme under Samarth at a function held on 14th August, 2019, is given in Annexure-II.

(c): The Ministry has allocated over 4 lakh skilling targets in organised and traditional sectors to Government agencies in 18 States and skilling targets in traditional sector to Sectoral Organisations of Ministry of Textiles (Central Silk Board, Development Commissioner of Handicrafts, Development Commissioner of Handloom and National Jute Board) for commencing the training programme under the scheme. Process of empanelment

and training target allocation to textile industry/industry association has also been commenced as per the scheme guidelines.

(d): The details of amount allocated and utilized since the inception of the Samarth scheme is given below:-

Year	Fund allocated (Rs. in crore)	Fund utilised (Rs. in crore)
2017-18	100.00	100.00
2018-19	42.00	16.98
2019-20 (as on date)	100.50	17.39
Total	242.50	134.37

(e): Yes, Sir. A web based centralised Management Information System (MIS) has been operationalized for monitoring of all aspects of the implementation of the training programme under the scheme. All aspects of the training programme viz. proposal for empanelling of implementing partners, training centre verification, trainee enrolment, Aadhaar Enabled Biometric Attendance System, Assessment & Certification, placement & tracking of trainees and payment to implementing partners are interfaced with the web based MIS of Samarth.

Key features of Samarth Scheme

- (i) Training programmes are aligned with the provisions of Common Norms and courses offered under the scheme are NSQF compliant.
- (ii) Web based MIS for ease of implementation and monitoring.
- (iii) Physical verification of Training Centres before allocation of training target.
- (iv) 70% mandatory placement within 3 months of completion of training for organized sector.
- (v) Training by certified Trainers having cleared Training of Trainers (ToT) course.
- (vi) Aadhaar Enabled Biometric attendance System (AEBAS).
- (vii) CCTV recording of entire training programme and assessment process.
- (viii) Post Placement tracking.
- (ix) Mobile App for different stakeholders for ease of monitoring and implementation.
- (x) Preference to be given to marginalized social group and aspirational districts.
- (xi) Public grievance redressal mechanism.
- (xii) Internal Complaints Committee under the Sexual Harassment of Women at Workplace (Prevention, Prohibitions & Redressal) Act, 2013.

List of the State Government Agencies allocated training target and signed
MoU under Samarth

S. No.	Name of Implementing Agency	State
1	Arunachal Pradesh Handloom & Handicrafts Society Lt.	Arunachal Pradesh
2	Indian Institute of Handloom Technology, Kannur	Kerala
3	Handloom & Handicrafts Wing, Directorate of Commerce & Industries	Mizoram
4	Handloom & Textiles	Tamil Nadu
5	Telangana State Textile Complex Cooperative Society	Telangana
6	U P Industrial Cooperative Association Ltd	Uttar Pradesh
7	Khadi Village Industries Board (UPKVIB)	Uttar Pradesh
8	Institute of Entrepreneurship Development, Kanpur	Uttar Pradesh
9	Uttarakhand Skill Development Society, Dehradun	Uttarakhand
10	Director of Handlooms & Textiles-Andhra Pradesh	Andhra Pradesh
11	Assam Skill Development Mission	Assam
12	Handloom Textiles & Sericulture Department	Assam
13	Madhya Pradesh Laghu Udyog Nigam	Madhya Pradesh
14	Directorate of Skill Development	Tripura
15	Karnataka State Textile Infrastructure Development Corporation Limited	Karnataka
16	Department of Textiles, Commerce & Industry, Directorate of Handlooms & Textiles, Government of Manipur	Manipur
17	Directorate of Industries & Commerce	Haryana
18	Directorate of Sericulture & Weaving	Meghalaya
19	Directorate of Handloom, Sericulture & handicraft	Jharkhand
20.	Jammu & Kashmir Entrepreneurship Development Institute*	Jammu & Kashmir*
21.	Institute of Entrepreneurship Development Odisha*	Odisha*

*MoU has not been signed yet.
